

SPEECH

Hon'ble the Chief Justice Mr. Justice S.J.Vazifdar, Hon'ble Mr.Justice M.Jeyapaul Today's Guest, Hon'ble Fellow Judges, Hon'ble Former Judges, Sh. Satpal Jain, Additional Solicitor General of India, Sh. B.R. Mahajan, Advocate General, Haryana, Sh. Atul Nanda, Advocate General, Punjab, Sh. Chetan Mittal, Assistant Solicitor General of India, Sh. Jai Vir Yadav, Chairman, Bar Council of Punjab and Haryana, Sh. Anmol Rattan Sidhu, President High Court Bar Association, Sh. Suvir Sehgal, Senior Standing Counsel, U.T., Chandigarh, office bearers and members of the executive of Bar Association, worthy Senior Advocates of the Bar, officers of this august Court, ladies and gentlemen, Good evening.

I will be 62 on **21st July, 2017**. The pleasure comes from the core of my heart when I say before this August gathering that out of these 62 years, the Almighty gave me the opportunity to devote 36 years plus in the service of one of the most pious and prestigious Institutions of our country i.e. **Judiciary**. The very first thing I want to say is that I feel immensely satisfied and delighted on completion of this tenure. I am extremely thankful to **God** and am equally thankful to my worthy Parents, who actually did the hard work and made us reap the sweet fruits. 'Us' I say to include my elder sister Dr. Vinay Sharma, the best graduate of her batch and now a Consultant Gynecologist and Specialist in Reproductive Medicine, in England for the last 40 years.

It looks all very rosy but was not so for my Parents. Mostly, people have grown up children, who are either settled or are in the process of settling, when they retire. Only for the purpose that it might inspire someone in the gathering I want to tell that when my father Sh. Tara Chand Sharma retired as Chief Superintendent, Forest Department of joint Punjab in the year **1959**, my sister was studying in Class-2 and I was yet to join school. But my father, had an exemplary strong will power and determination. He retired from **Shimla** but came and settled at **Gurgaon**, a small town at that time, so that he could calmly educate his daughters and make them achieve their respective aims, which of-course he only had inculcated in their mind. My mother Smt. Rattan Devi stood like a strong rock with him and her daughters as she too was a very wise and firm lady. They have been a constant source of guidance to me. So after bowing to the **GOD**, my first gratitude goes to my most loving Parents, for this life given by them and for everything I have in life.

There is a well known saying that 'with great power comes great responsibility' and my endeavour to the best of my ability has been to discharge my sacred responsibility of dispensation of justice observing punctuality, integrity and loyalty to the Institution. There have been stressful days but one thing that has kept me going is get up, dress up and show up. This has been my way of life and it has helped me wade through tough situations.

I started my judicial career as sub judge cum judicial magistrate in **May, 1981** and my entire service of 36 years plus flashes through my eyes as I stand in front of you and it appears to be very

pleasant and interesting journey. I climbed step by step the long ladder to reach this elegant Constitutional chair and destination. As a judicial officer at different levels, I was posted in various parts of Haryana and Chandigarh. My experience is that the lawyers fraternity is fair, knowledgeable and co-operative. Their timely and healthy co-operation always helps in delivery of speedy justice. My tenure as Sessions Judge at **Rewari** as well as at **Panipat** has also been very satisfying. On the Administrative side also, I was fortunate to get best co-operation and affections from the Bar. The Bench and the Bar are two strong pillars on which stands the independent judicial system in our country. I would like to express sincere gratitude towards your part in my professional journey.

My elevation to this great **High Court** enhanced my knowledge, experience and ability. I am extremely thankful to all the esteemed Senior Judges with whom I shared the Bench and to also all brother and sister judges in whose company I enjoyed the happy moments. I deeply value the time spent with them. I thank them for creating such sweet memories in my mind and heart.

My special thanks to **Hon'ble The Chief Justice Mr. Justice S.J. Vazifdar**, who is always very pleasant and cheerful. The fragrance of his goodness can be felt every time you meet him.

My staff wherever I have remained posted including the staff of this Court needs to be applauded by me as they have been working hard and have given all assistance to me with complete sincerity as expected from them.

I feel blessed to have a partner, my husband **Dr. V.V.**

Prashar, who has always been unconditionally affectionate and cooperative at every step in life. I want to warmly thank him for giving me a good life. My three children, who actually constitute my heart are most obedient and adorable. I thank them as well for bringing all happiness in life.

Very sincerely, I wish and pray that the Almighty gives me strength and opportunity to serve the society and my country which ever way I can till I live.

I am extremely grateful to the Bar Association for organizing this function and for the honour bestowed upon me and my family. I wish you all good health, success and happiness in life. GOD Bless you all.

Thank you, **Jai Hind**